

(17)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A. NO. 424 OF 1997

DATED : 24.8.1998

Between :

G. Narasimha Reddy ... Applicant

And

1. The Commander Works Engineer (MES)
Mudfort, Secunderabad.
2. The District Employment Exchange,
Hyderabad District. ... Respondents

Counsel for the Applicant - Shri K. Venkateswarlu
Counsel for the Respondents - Shri V. Rajeswara Rao
Counsel for the State of A.P. - Shri P. Naveen Rao

Coram :

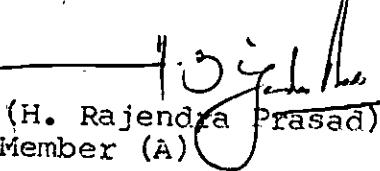
The Hon'ble Justice Shri D.H. Nasir - Vice Chairman
The Hon'ble Shri H. Rajendra Prasad - Member (A)

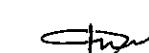
(Order per Hon'ble Shri H. Rajendra Prasad, Member (A))

Heard Shri K. Venkateswarlu for the Applicant,
Shri V. Rajeswara Rao for the Respondents and Shri P.
Naveen Rao for the State of A.P..

The orders passed by this Tribunal today in O.A. No.
987/96 shall be complied with in this O.A. as well.

A copy of the orders passed in O.A. 987/96 shall be
kept on record of this file and also supplied to the
Respondents to facilitate further action.

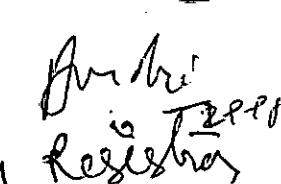

(H. Rajendra Prasad)
Member (A)


(D.H. Nasir)
Vice Chairman

DICTATED IN OPEN COURT

DATED : 24.8.1998

...js/-


Deputy Registrar
T.288

28/9/98

I COURT

TYPED BY

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE D.H.NASIR:
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

DATED: 24-8-1998.

ORDER/JUDGMENT

M.A/R.A/C.R.NO.

in

O.A.No. 624/97

T.A.No. (W.P.)

Admitted and Interim directions
issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm.

alw OA 987/96

